GOVERNMENT OF INDIA CULTURE LOK SABHA

UNSTARRED QUESTION NO:2174
ANSWERED ON:02.12.2009
MULTI PURPOSE CULTURAL COMPLEXES
Shanavas Shri M. I.

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has sanctioned any multi-purpose cultural complexes for the State of Kerala; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE FOR PLANNING AND PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY)

- (a) Yes, Sir
- (b) Two multi-purpose cultural complexes sanctioned for the State of Kerala:
- I. A multi-purpose cultural complex at Nalanda Hills in Thiruvananthapuram was sanction in the year 1998 with a total cost of Rs. 200 Lakh, to be shared equally between the State Government and the Central Government.
- II. A multi-purpose cultural complex at Anakulam, Kozhikode was sanction in the year 2007 with a total cost of Rs. 200 Lakh, to be shared equally between the State Government and the Central Government.